

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 289 of 2013

Dated : 14th March, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singh Chaudhuri
Mr. Arvind Shrivastava

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1.

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **11th April, 2014**.

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member